

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 09.02.2024**

**Misc. Application No. 73 of 2024**  
**And**  
**Appeal No. 941 of 2023**

Brightcom Group Ltd. & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. L. S. Shetty, Advocate with Mr. Mr. Darshan Bafna and Ms. Juhi Masani, Advocates i/b. L. S. Shetty & Associates for Appellants.

Ms. Shefali Shankar, Ms. Rasika Ghate, Mr. Dhruv Kapadia and Mr. Nishit Dhruva, Advocates i/b MDP & Partners for the Respondent

**AND**  
**Misc. Application No. 71 of 2024**  
**And**  
**Appeal No. 942 of 2023**

Brightcom Group Ltd. & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. L. S. Shetty, Advocate with Mr. Mr. Darshan Bafna and Ms. Juhi Masani, Advocates i/b. L. S. Shetty & Associates for Appellants.

Ms. Shefali Shankar, Ms. Rasika Ghate, Mr. Dhruv Kapadia and Mr. Nishit Dhruva, Advocates i/b MDP & Partners for the Respondent

**ORDER:**

1. Three weeks time is allowed for filing rejoinder.
2. Connect with Appeal no. 39 of 2024 and list on March 4, 2024.

Ms. Meera Swarup  
Technical Member

09.02.2024  
msb